

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 117**  
**(IB)-37(PB)/2018**

**IN THE MATTER OF:**

Dinesh Kumar Jain & Ors.

.... Petitioner/Applicant

v.

Fantastic Buildcon Pvt. Ltd. & Ors.

.... Respondent

**Under Section 7 of Insolvency and Bankruptcy Code, 2016, CIRP**

**Order delivered on 18.01.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENTS:**

For the Petitioner

For the Respondent

Mr. Krishna Kumar & Mr. S.C. Nanda, Advs.

Mr. Rakesh Kumar, Ms. Chetna Bisht & Mr. Ashish  
Khattar, advs.

Rakesh Kumar & Preeti Kashyap, Advs.

For the RP

Mr. Om Prakash Vijay, RP

**ORDER**

**CA-857(PB)/2018**

Arguments heard. Order reserved.

Written submissions be filed within three days.

-sd/-

**(M.M.KUMAR)**  
**PRESIDENT**

-sd/-

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**